GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6167 ANSWERED ON:04.05.2010 OCCUPATION OF DDA FLATS Bhadana Shri Avtar Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police have received numerous complaints of squatters occupying DDA flats illegally in the NCT of Delhi;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Hon'ble Supreme Court has given any directive to Delhi Police in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No, Madam.Delhi Police has not received any complaint in respect of squatters occupying DDA flats illegally in the NCT of Delhi.